

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT)(Insolvency) No. 675 of 2019

IN THE MATTER OF:

Mr. Sankararaman Vaidyanathan **...Appellant**

Vs

M/s Val-Met Engineering Pvt. Lt. & Anr. **....Respondents**

Present:

For Appellant: **Mr. Nikil Nayyar, Sr. Advocate along with Mr. Anil Kaushik, Mr. Anand Sashidharan and Mr. Abhishek Mishra, Advocates**

For Respondents: **Mr. Arun Kathpalia, Sr. Advocate along with Mr. Ravi Raghunath, Ms. Aakashi Lodha, Mr. Subhang P Nair, Advocates for Respondent No. 1**

Ms. Bhavana Duhoon, Advocate for RP.

ORDER

12.09.2019 Due to paucity of time, the matter could not be taken up. Post the appeal 'For Orders' on **17th September, 2019.**

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)